

**IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCH "A", HYDERABAD**

**BEFORE SHRI A. MOHAN ALANKAMONY, ACCOUNTANT MEMBER
AND SHRI V. DURGA RAO, JUDICIAL MEMBER**

S.No.	ITA No.	AY	Appellant	Respondent
1	679/H/15	2005-06	Dy. Commissioner of Income-tax, Central Circle – 3(1), Hyderabad.	Fincity Investments Pvt. Ltd., Hyderabad. PAN-AAACF 3011D
2	683/H/15	2005-06	-do-	Highgrace Investments Pvt. Ltd., Hyderabad. PAN-AAACE 4370L
3	855/H/15	2004-05	-do-	Fincity Investments Pvt. Ltd., Hyderabad PAN-AAACF 3011D
4	856/H/15	2004-05	-do-	Elem Investments Pvt. Ltd., Hyderabad. PAN-AAACE 4370L

Department by : Shri Arvind Dakshan
Assessee By : Shri K.C. Devdas

Date of hearing : 17/10/2019.
Date of pronouncement : 23/10/2019.

ORDER

PER V. DURGA RAO, J.M.:

These appeals by the Revenue are directed against the orders of Commissioner of Income Tax (Appeals) - 12, Hyderabad for the AYs 2004-05 and 2005-06.

2. When these appeals are taken up for hearing, Id.AR has submitted that the tax effect involved in these appeals are below Rs.50.00 lakhs

and as per the CBDT Circular No. No.17/2019, dated 08/08/2019, these appeals are not maintainable and requested for dismissal of the same.

3. On the other hand, Id. DR fairly accepted that the tax effect involved in these appeals are below Rs. 50.00 lakhs.

4. In view of the CBDT Circular No.17/2019, dated 08/08/2019, which was followed by Notification No.279/Misc/M-93/2018-ITJ, dated 20/08/2019 wherein it was clarified that the revised monetary limits mentioned in Circular No.17/2019 are applicable to all pending appeals also, these appeals filed by the Revenue are not maintainable and are dismissed accordingly.

5. In the result, all the appeals filed by the Revenue are dismissed.

Order Pronounced in open Court on this 23rd October, 2019.

**Sd/
(A. MOHAN ALANKAMONY)
ACCOUNTANT MEMBER**

**Sd/-
(V. DURGA RAO)
JUDICIAL MEMBER**

Hyderabad, Dated: 23rd October, 2019.

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Copy to:

1. *M/s Fincity Investments Pvt. Ltd., 2) Highgrace Investments Pvt. Ltd., 3) Elem Investments Pvt. Ltd., R.K. Residency, H.No. 8-3-229/D/32, First Floor, Venkatagiri, Yousufguda, Hyd.*
4. *DCIT, Central Circle – 3(1), Hyd.*
5. *CIT(A) – 12, Hyderabad.*
6. *CIT(Central), Hyderabad*
7. *The D.R., ITAT, Hyderabad.*
8. *Guard file.*